

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 133 of 2020

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2020

Name of the Company:

Arrow Digital Pvt Ltd
V/s
Positive Point Graphics Pvt Ltd

Section:

Section 9 of the Insolvency & Bankruptcy Code

ORDER

Learned Counsel Ms. Garima Malhotra appeared for the Operational Creditor.

Learned Counsel for the Corporate Debtor filed affidavit in reply which is taken
on record.

Matter stands adjourned to 27.01.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 10th day of November, 2020.

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